NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.214/BB/2017	-	Admission	252(3)	Tritone Electronics India Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for furnishing additional information. No representation for Petitioner. PCS is absent. This is 3rd time matter is coming up for compliance. Time extended as a last chance and no further adjournment will be given. List it on 20/02/2018 for compliance.

Member (T)

Member (J)